

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD**

MP/ CP 1 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.06.2021**

Name of the Company: Peoples International & Services Pvt Ltd
V/s
Ashok Kumar Khosla & Alliance Industries Ltd

Section: 90(7) of Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

- 1.
- 2.

ORDER

Learned Counsel for Petitioner as well as Learned Counsel for Respondents present.

Matter stands adjourned for further consideration on 15.06.2021 at 2.30 pm.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 9th day of June 2021

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**